

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-356(ND)/17

IN THE MATTER OF:

M/s RidhiSidhi

Vs.

M/s BTM Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 17.09.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the Respondent

: Mr. Nakul Mehta, Mr. VideshVaish, Advocate

ORDER

Heard in relation to the application including the application for condonation of delay filed vide diary no. 5747 dated 20.08.2018 and the matter is fixed for pronouncement of order by tomorrow i.e. on 18.09.2018 at 4 PM.

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(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

sd

(R. VARADHARAJAN)
MEMBER (JUDICIAL)